CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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ORIGINAL APPLICATION NO.063/01173/2017 Chandigarh, this the 25th day of September, 2018

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CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) & HON'BLE MS. P. GOPINATH, MEMBER (A)

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Sarwan Kumar Guleria son of Shri Bhagat Ram, aged 58 years, presently working as MTS in the sub post office, Slapper, Mandi Division, Mandi, Himachal Pradesh (Group C)

....Applicant

(Present: Mr. V.K. Sharma, Advocate)

Versus

- 1. Union of India through the Secretary, Ministry of Information and Technology, Department of Post, Sansad Marg, New Delhi.
- 2. Chief Post Master General, Himachal Circle, Shimla.
- 3. Senior Superintendent of Post Offices, Mandi Division, Mandi, Himahal Pradesh.

Respondents

(Present: Mr. Ram Lal Gupta, Advocate)

ORDER (Oral) SANJEEV KAUSHIK, MEMBER (J)

- 1. Through MA No. 063/00827/2018, learned counsel for the respondents has filed a letter dated 22.07.2016 (Annexure MA R-1). Learned counsel submitted that vide aforementioned letter, the department has decided to grant the benefit to the applicant. The letter (Annexure MA R-1) is taken on record. MA stands disposed of accordingly.
- 2. In view of the above, learned counsel for the applicant submitted that the applicant may be allowed to withdraw the O.A., to enable him to approach the respondents for redressal of his grievance.
- 3. Ordered accordingly. MA No. 063/01510/2017 also stands disposed of.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK) MEMBER (J) Dated: 25.09.2018

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